

NITEM NO.101  
(Part-heard)

COURT NO.8

SECTION III

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1373 OF 2002

COMMNR. OF CENTRAL EXCISE, NAGPUR

Appellant (s)

VERSUS

M/S. BALLARPUR INDUSTRIES LTD.

Respondent(s)

(With appln(s) for stay and office report)

Date: 23/08/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Dr. R.G. Padia, Sr.Adv.  
Ms. Binu Tamta, Adv.  
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Ms. Indu Malhotra, Sr.Adv.  
Ms. Shashi M. Kapila, Adv.  
Ms. Sunita Ojha, Adv.  
Mr. Vikas Mehta,Adv.

UPON hearing counsel the Court made the following  
ORDER

Heard learned counsel for the parties.

Judgment reserved.

(N. Annapurna)  
Court Master

(Madhu Saxena)  
Court Master